

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 88 of 2024 (SZ)**

**In the matter of:**

Tribunal on its own motion SUO MOTU  
based on the News Item in  
The Times of India dt: 31.12.2023 titled,  
“ Forest dept objects to operating flights  
over protected areas”.

... Applicant(s)

Versus

Principal Chief Conservator of Forests,  
Tamil Nadu Forest Department and Ors.

...Respondent(s)

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(Note: The page numbers are at the top centre of every page)



Through  
Dr. D. Shanmuganathan  
Standing Counsel of Tamil Nadu  
National Green Tribunal  
Southern Zone, Chennai

**DATE:28.08.2024**

**BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION No. 114 of 2024**

**Status Report / reply of the Deputy Director, Mudumalai Tiger Reserve,**  
**Udhagamandalam**

**It is most humbly submitted that**

1. The present Original Application pertains to the Notice of hearing in Suo Motu matter in re: News item appearing in Times of India dated: 31.12 2023 entitled “**Forest dept objects to operating flights over protected areas**”
  
2. Nilgiris district is a part of the Biodiversity rich Nilgiri Biosphere Reserve. The district has a rich forest cover and is a fragile ecosystem. The Nilgiris district is also home to several endemic and endangered flora and fauna species. The protected area of the district encompasses the endemic Nilgiri Thar, the state animal and the Bengal Tiger, the national animal. The protected area includes the Mudumalai Tiger Reserve and the Mukurthi National park which is home to the endemic Nilgiri Thar. The administration of the area under Mudumalai Tiger Reserve and the Mukurthi National park lies with the Conservator of Forests and Field Director, Mudumalai Tiger Reserve, Ooty and the Deputy Director, Mudumalai Tiger Reserve, Udhagamandalam.
  
3. It is submitted that, on enquiry by the Deputy Director, Mudumalai Tiger Reserve, Udhagamandalam on 30.12.2023 it has come to knowledge that the Asst General Manager, Public Relations, Tractor and Farm Equipments Ltd submitted an

application to the District Collector, Nilgiris district on 20th December, 2023 for the visit of Th. Venu Srinivasan, Chairman Emeritus and Tmt. Mallika Srinivasan, CMD, TAFE, Chennai. The subject of the application was **Permission for helicopter operation. The helicopter was VT-CSL or any other twin engine chopper.**

4. Further on perusal of the records it was understood that the permission was sought only for making arrangements for preparing helipad for landing and take-off of the helicopter to/from korakundha and/or Chamraj estate. **The helipad at the Korakundha estate lies outside the boundary of Mukurthi National park and thus is not a part of the protected area.** There was no mention about any designated flight paths that will used during the course of operation of the helicopter. The following schedule was submitted:

Date	From	Dep Time	To	Arr Time
27 Dec 2023	Coimbatore	09:00 hrs	Korakundah or Chamraj	09:30 hrs
30 Dec or 31 Dec 2023	Korakundha or Chamraj	15:00 hrs	Coimbatore	15:30 hrs

5. Accordingly the District Collector, Nilgiris district sought detailed reports from
- The Executive Engineer, Public Works Department, Building Construction and Maintenance division Udhagamandalam,
  - The Superintendent of Police, the Nilgiris and
  - The District Officer, Fire and rescue services, the Nilgiris.
6. As per the records available, it is understood that based on their no objection, necessary proceedings was issued by the Collector of the Nilgiris district in **Proc no.**

**C2.Pdl. No. 487/2023, Dated:22.12.2023 for landing and take-off of the helicopter to and from the designated helipad on designated dates.**

7. On 29.12.2023 the incident came to light to the Forest department officials when a whatsapp forward of a short video from Flightradar app surfaced showing a helicopter moving over Mudumalai Tiger Reserve and Mukurthi National Park with date marked as 27<sup>th</sup> December, 2023 and 03:00 UTC time zone.
8. The incident was immediately enquired into by the Forest Range Officer, Mukurthi National Park and statements were recorded from the field staff and concerned authorities.
9. Based on the enquiry a request letter was sent to the Director General Civil Aviation by the Deputy Director, Mudumalai Tiger Reserve, Udhagamandalam in letter no. 204/2024/T dated: 05.01.2024.
10. Presently a permission for landing and take-off was sought on 18.01.2024 by the company for landing and take-off from the helipad at korakundah estate on 5<sup>th</sup> and 6<sup>th</sup> February, 2024. The District Collector, Nilgiris sought No Objection from the Deputy Director, Mudumalai Tiger Reserve, Udhagamandalam. A detailed report quoting relevant orders of the Hon'ble High Court of Madras was submitted to the District Collector, Nilgiris.

Date : 02<sup>nd</sup>, February, 2024

Place: Udhagamandalam

*C. Sasikumar*  
**C. SASIKUMAR, B.A., B.L.,**  
Advocate / Notary Public  
Spl. Government Pleader (Forests)  
49 - Hope Villa, Ettines Road, Ooty  
The Nilgiris - 1

*Vignaraj*  
**Deputy Director**  
**Mudumalai Tiger Reserve**  
**Udhagamandalam**



. 6

**PROCEEDINGS OF THE COLLECTOR OF THE NILGIRIS DISTRICT  
UDHAGAMANDALAM**

**PRESENT: Tmt.M.ARUNA, I.A.S.,**

**C2.Pdl.No.487/2023**

**Dated: .12.2023**

**Sub:** Permission sought for Landing, Parking and Take off of Helicopter at Chamraj estate and Korakundah helipad by TAFE Private Limited, on 27.12.2023 to 30.12.2023 OR 31.12.2023 - Order-Issued - Reg. ✓

**Read:** 1 Letter Dated:20.12.2023 from the Assistant General Manager, Public Relations, Tractors and Farm Equipment Limited, 77, Nungambakkam High Road, Chennai -600 034.

2. Report No. Lr.No.TS/JDO/F-54 Helipad/2023-Dated: 20.12.2023 of the Executive Engineer, PWD, Buildings Construction and Maintenance Division, Udhagamandalam. ✓

3. Report No.C.No. 448/X/SB/NIL/2023, Dated: 22.12.2023 of the Superintendent of Police, The Nilgiris, Udhagamandalam. ✓

4. Report No.Rc.No.6020/A2/2023, Dated 21.12.2023 of the District Officer, Fire and Rescuc Services, The Nilgiris, Udhagamandalam. ✓

\*\*\*\*\*

**ORDER:**

In the letter 1<sup>st</sup> read above, Thiru.V.Karthick, Assistant General Manager, Public Relations, Tractors and Farm Equipment Limited, 77, Nungambakkam High Road, Chennai has stated that, Mr. Venu Srinivasan, Chairman Emeritus and Mrs.Mallika Srinivasan, CMD, TAFE Tractors and Farm Equipment Limited, Chennai have proposed to visit their Estate of Korakunda and Chamraj, The Nilgiris on 27.12.2023 to 30.12.2023 or 31.12.2023 by helicopter VT-CSL or any other twin engine chopper at Chamraj estate and Korakundah Helipad, The Nilgiris District Tamil Nadu and requested to grant permission for landing and take - off from the above location. ✓

2) The Executive Engineer, Public Works Department, Buildings Construction and Maintenance Division, The Nilgiris in his report 2<sup>nd</sup> read above, have stated that the PWD official have inspected the Helipad at Chamraj Estate and Korakundah Helipad on 20.12.2023. ✓

P. 10

connection with the visit of Mr. Venu Srinivasan, Chairman Emeritus and Mrs. Mallika Srinivasan CMD for landing on 27.12.2023 and take off on 30.12.2023 (or) 31.12.2023 which is fairly stable under normal climatic conditions. And also stated that permission may be granted for operating the Helicopter landing on 27.12.2023 from Coimbatore to Chamraj / Korakundah helipad and takeoff on 30.12.2023 (or) 31.12.2023 Chamraj / Korakundah helipad to Coimbatore.

3) The Superintendent of Police, The Nilgiris, Udthagamandalam in his report 3<sup>rd</sup> read above has stated that there is '**no objection**' in granting permission for landing and takeoff of the helicopter at the Helipad of Korakundha/ Chamraj by helicopter VT CSL or any other twin engine chopper from 27.12.2023 to 31.12.2023 or 31.12.2023 from Coimbatore to Korakundha/ Chamraj for the conveyance Shri. Venu Srinivasan, Chairman, Emeritus and Mrs. Mallika Srinivasan CMD subject to usual conditions. The Helicopter should not enter in the '**No Fly Zone**' within the district limit and if the condition is violated suitable legal action will be taken.

4) The District Officer, Fire and Rescue Department, Udthagamandalam, in his report 4<sup>th</sup> read above, has given '**No Objection**' certificate for landing, parking of the helicopter at Chamraj Estate and Korakundah Helipad on 27.12.2023 from Coimbatore to Chamraj / Korakundah helipad and takeoff on 30.12.2023 (or) 31.12.2023 under subject to usual conditions.

Based on the above reports, there is No Objection in granting permission to the applicant Thiru.V.Karthick, Assistant General Manager, Public Relations, Tractors and Farm Equipment Limited, 77. Nungambakkam High Road, Chennai in connection with the visit of Mr. Venu Srinivasan, Chairman Emeritus and Mrs. Mallika Srinivasan, CMD, TAFE Tractors and Farm Equipment Limited, Chennai for landing on 27.12.2023 and take off on 30.12.2023 or 31.12.2023 by helicopter VT-CSL or any other twin engine chopper at Chamraj Estate or Korakundah Helipad, The Nilgiris District Tamil Nadu subject to usual conditions.

The concerned Departments are directed to ensure marking of "H" with painting and all other safety measures including fire tender, smoke candle and wind sock etc., for landing and takeoff of the helicopter. The ground should properly be dampened to avoid dust storm before it is landed. The applicant has to pay the rental charges for the fire tenders for the above day to the Fire & Rescue Services Department.

(80)

22/12/23

**District Collector,  
The Nilgiris.**

To

Thiru. V.Karthick,  
Assistant General Manager,  
Public Relations,  
Tractors and Farm Equipment Limited,  
77, Nungambakkam High Road,  
Chennai -600 034.

Copy to the Superintendent of Police, The Nilgiris.  
Copy to the Executive Engineer, Public Works Department,  
Building Constructions and Maintenance Division,  
Udhagamandalam.  
Copy to the District Officer, Fire & Rescue Services,  
Udhagamandalam.  
Copy to the Revenue Divisional Officer, Udhagamandalam  
Copy to the Tahsildar, Udhagamandalam

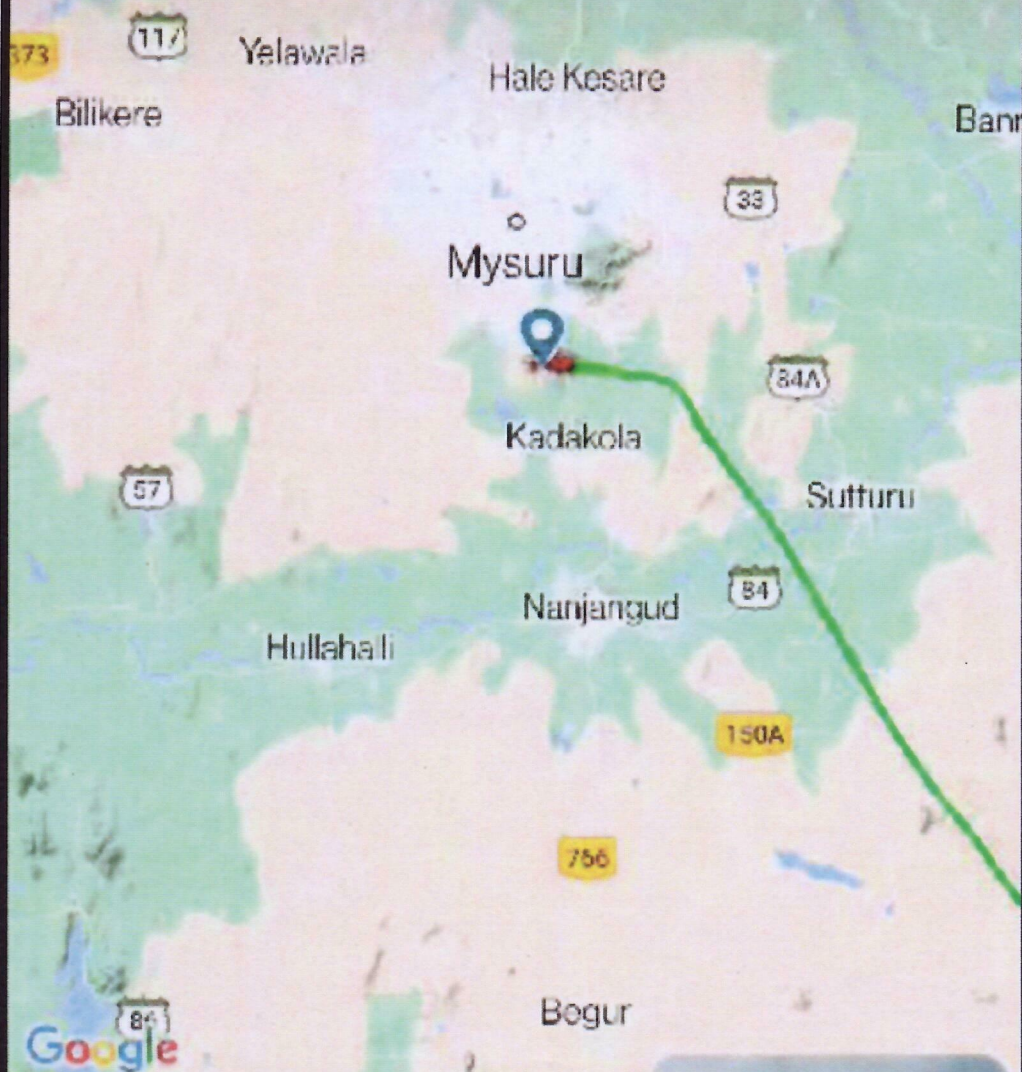
22/12/23

R. V. S. K. K. K. K.

22/12/23

22/12/23

flightradar24



VTCSL

Chemplast Sanmar



Flightradar24

MYQ  
MYSORE



N/A  
NOT AVAILABLE

BAROMETRIC ALT.  
2,200 ft

Departed --- ago

Arriving in 00:17

GROUND SPEED  
3 kts

Bell 429 GlobalRanger

REG. VT-CSL

Wed, Dec 27, 2023

02:50 UTC



## தமிழ்நாடு வனத்துறை

**அனுப்புநர்**

திரு.மா.யுவராஜ்குமார்,  
வனச்சரக அலுவலர்,  
முக்குருத்தி வனச்சரகம்,  
உதகமண்டலம்.

**பெறுநர்**

துணை இயக்குநர்,  
முதுமலை புலிகள் காப்பகம்,  
உதகமண்டலம்.

ந.க.எண்.15/2024 நாள் 03.01.2024

**அம்மையர்,**

**பொருள்:-** புகார் - முக்குருத்தி தேசிய பூங்கா வான் எல்லையில் மிகத்தாழ்வாகவும் மற்றும் வனவிலங்குகளுக்கு அச்சுறுத்தலாகவும் ஹெலிகாப்டர் ஒன்று பறந்து சென்றது - 29.12.2023-ம் தேதியன்று தி இந்து செய்திதாள், விகடன் செய்தி ஆகிய பத்திரிக்கை செய்திகளின் மூலம் செய்தி வெளியானது - இச்சம்பவம் குறித்து ஹெலிகாப்டர் பறந்து சென்றதை விதிமுறை மீறல் உள்ளதா என கண்டறிய விசாரணை மேற்கொள்ள - ஆவனம் செய்ய வேண்டுமாய் - புகார் மனு சமர்ப்பித்தது - இச்சம்பவம் குறித்து 02.01.2024 களஆய்வு மேற்கொண்டது மற்றும் அறிக்கை செய்தல் - தொடர்பாக.

- பார்வை:-1.** வெஸ்டன் கேட்ச்மெண்ட் காவல் பகுதி, வனக்காவலரது தனி அறிக்கை நாள். 29.12.2023.
2. Report from the Manager, The United Nilgiri Tea Estates C.LTD, Korakundah Estate Letter dated.02.01.2024.
3. Report from the Field Officer, The United Nilgiri Tea Estates C.LTD, Korakundah Estate Letter dated.02.01.2024.

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மேற்காண் பொருள் தொடர்பாக, பார்வையில் கண்ட கடிதங்களின்படி, பணிந்து தெரிவித்துக்கொள்வது யாதெனில், மேற்கண்ட பொருளில் குறிப்பிட்ட சம்பவம் தொடர்பான 29.12.2023-ம் தேதியன்று வெஸ்டன் கேட்ச்மெண்ட் காவல் பகுதி வனப்பணியாளர்களிடம் விசாரணை மேற்கொள்ளப்பட்டது. அதனடிப்படையில் வனக்காவலர் திரு.அ.மகேஷ் அவர்கள் தெரிவித்தவாறு, 27.12.2023-ம் தேதியன்று வனக்காவலர் மற்றும் வனப்பணியாளருடன் ரோந்து பணி மேற்கொள்ளும் போது மதிய நேரத்தில் வெஸ்டன் கேட்ச்மெண்ட் காவல்பகுதியின் அருகாமையில் சுமார் 100 அடி உயரத்தில் கருப்பு நிற ஹெலிகாப்டர் ஒன்று பறந்ததாக வனக்காவலர் தெரிவித்துள்ளார். இதன்தொடர்ச்சியாக இச்சம்பவம் குறித்து 02.01.2023-ம் தேதியன்று ஹெலிகாப்டர் தரையிறக்கப்பட்ட கேரகுந்தா எஸ்டேட் எலிபேட் சென்று கோரகுந்தா எஸ்டேட் மேலாளர் மற்றும் கள அலுவலர் ஆகியோரிடம் தகவல் கேட்கப்பட்டதன் அடிப்படையில் அவர்கள் தெரிவித்தவாறு, 27.12.2023-ம் தேதியன்று கோரகுந்தா எஸ்டேட் எலிபேட்டில் ஹெலிகாப்டர் தரையிறங்கியதாகவும் மற்றும் மாவட்ட ஆட்சி தலைவர் அவர்களிடம் இதற்கான உரிய அனுமதி பெற்றதாகவும், மேலும் ஹெலிகாப்டர் பறந்து சென்ற வழிதடம் பற்றிய தகவல் ஏதும் தெரியவில்லை என 02.01.2024-ம் தேதியன்று எஸ்டேட் மேலாளர் மற்றும் கள அலுவலர் ஆகியோர் அறிக்கை சமர்ப்பித்துள்ளார்கள்.





**THE UNITED NILGIRI TEA ESTATES CO. LTD.,**

Korakundah Estate P.O., The Nilgiris - 643 219, India

Phone :+91- 423-2258737, 2258757. Fax: +91- 423-2258837

E-mail:- korakundahfactory@unitea.co.in

Website : www.chamrajtea.in/www.korakundahorganictea

02/01/2024

The Forest Range Officer,  
Mukurthi Range,  
The Nilgiris,

Dear Sir,

This is with reference to your inspection; I give below the details as required by you.

The Helicopter landed at our Korakundah Estate helipad on 27<sup>th</sup> December 2023, after securing all the necessary approvals and permission from the District Collector. We are not aware of the flight path/ route taken by the helicopter. This is for your kind information.

Thanking you

Yours faithfully

A handwritten signature in blue ink, appearing to read 'Navdeep', with a long horizontal stroke extending to the right.

Navdeep Dahiya  
Manager, Korakundah Estate

Cc: Mr. R. Rajkumar, Vice President, Korakundah Estate

**THE UNITED NILGIRI TEA ESTATES CO. LTD.,**

Korakundah Estate P.O., The Nilgiris - 643 219, India

Phone :+91- 423-2258737, 2258757. Fax: +91- 423-2258837

E-mail:- korakundahfactory@unitea.co.in

Website : www.chamrajtea.in/www.korakundahorganictea

02/01/2024

The Forest Range Officer,  
Mukurthi Range,  
The Nilgiris,

Dear Sir,

This is with reference to your inspection; I give below the details as required by you.

The Helicopter landed at our Korakundah Estate helipad on 27<sup>th</sup> December 2023, after securing all the necessary approvals and permission from the District Collector. We are not aware of the flight path/ route taken by the helicopter. This is for your kind information.

Thanking you

Yours faithfully

A handwritten signature in black ink, appearing to be 'D. Raju'.

D. Raju  
Field Officer, Korakundah Estate

Cc: Mr. Navdeep Dahiya, Manager, Korakundah Estate  
Cc: Mr. R. Rajkumar, Vice President, Korakundah Estate

TAMIL NADU FOREST DEPARTMENT

From  
Tmt.C.Vidhya, I.F.S.,  
Deputy Director,  
Mudumalai Tiger Reserve,  
Udhagamandalam-1.

To  
The Director General Civil Aviation (DGCA),  
Opposite Safdarjung Airport,  
New Delhi – 110003.

C. No. 204 /2024/T- dated : 05 .01.2024

Sir,

- Sub: Forest – Mukurthi National Park – News article published on The Hindu newspaper dated 29.12.2023 about private helicopter unauthorized flyover Mukurthi National Park – for this incident formal enquiry and necessary action may be taken up from DGCA – submission of report – reg.
- Ref: 1.) News article published on The Hindu newspaper dated 29.12.2023 about private helicopter unauthorized flyover Mukurthi National Park  
2.) Forest Range Officer, Mukurthi Range. C.No. 291/2023 Dated: 03.01.2024

\* \* \* \* \*

I wish to draw your kind attention on the above subject is that as published in the news article by The Hindu newspaper Coimbatore edition dated 29.12.2023 about the private helicopter unauthorized flyover Mukurthi National Park during December 27<sup>th</sup> of 2023. Subsequently the spot enquiry was made by the Forest Range Officer-Mukurthi Range at Korakundha Helipad which is nearby Mukurthi National Park boundary, with the local tea estate management officials. Further, the Forest Range Officer-Mukurthi Range report states that the local tea estate management officials doesn't confirm whether the helicopter was fly over designated paths.

Since, the Mukurthi National Park comes under Protected Area also it has high degree of protection as per section 35 of The Wild Life (Protection) Act, 1972. The above incident is contradiction with the statement given by local tea estate management officials.

As per the order pronounced by the Hon'ble High Court in W.P. No. 15200 of 2023 quoted that the Hon'ble Supreme Court guidelines,

*"Flight is prohibited in zones such as National Parks, core and buffer zones of Tiger reserves and bird sanctuaries"*

In this connection, I request DGCA to conduct formal enquiry for confirming the helicopter was fly over designated paths. If this incident violates the Act and Rules of DGCA, the necessary action may be initiate and the action taken report kindly be sent to this office.

Yours sincerely,  
Sd/- C.Vidhya  
Deputy Director,  
Mudumalai Tiger Reserve,  
Udhagamandalam.

Copy submitted to the Principal Chief Conservator of Forests and Chief Wildlife Warden, Chennai.

Copy submitted to the Conservator of Forests and Field Director, Mudumalai Tiger Reserve, Udhagamandalam.

Copy to The District Collector, The Nilgiris, Udhagamandalam.

true copy / by order

  
Superintendent

16 (b)

**TVS MOTOR COMPANY**   
 TVS Motor Company Limited, Registered Office: "Chakranya" No.12, Khader Nawaz Khan Road  
 Chennai - 600003, Tamilnadu, India. Telephone: +91-44-28332115 Fax: +91-44-28332113

TVSM/AVN/GEN/03/2024

January 18, 2024

The District Collector  
 The Nilgris District  
 Udthagamandalam 643001

Dear Sir

**Sub: Permission for Helicopter operation -- Regarding.**

Shri. Sudarshan Venu, Managing Director, TVS Motor Company Limited, Chennai and family will be traveling to Korakundah on 5<sup>th</sup> and 6<sup>th</sup> February 2024.

We are making arrangements for his travel by Helicopter (Model: VT CSL BELL 429 / any other twin-engine helicopter).

We would be using our own helipad at Chamraj Estate, Korakundah for landing and take-off.

The travel schedule of Shri.Sudarshan Srinivasan is given below:-

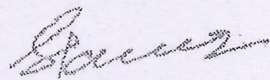
Date	From	Departure Time	To	Arrival Time
5 <sup>th</sup> Feb 2024	Ganga Helipad Coimbatore	8:00 hrs	Chamraj Estate / Korakundah	8:30 hrs
5 <sup>th</sup> Feb 2024	Chamraj Estate / Korakundah	13:30 hrs	Ganga Helipad, Coimbatore	14:00 hrs
6 <sup>th</sup> Feb 2024	Ganga Helipad Coimbatore	8:00 hrs	Chamraj Estate / Korakundah	8:30 hrs
6 <sup>th</sup> Feb 2024	Chamraj Estate / Korakundah	13:00 hrs	Ganga Helipad Coimbatore	13:30 hrs

The necessary security and safety arrangements at the above landing location will be arranged by us. We are adhering to the SOP laid by the Ministry of Civil Aviation. We are also informing the said programme to Superintendent of Police, Nilgris District.

In this regard, we request you to kindly grant us permission for landing and taking-off the helicopter from the above location.

Thanking you,

Truly yours,



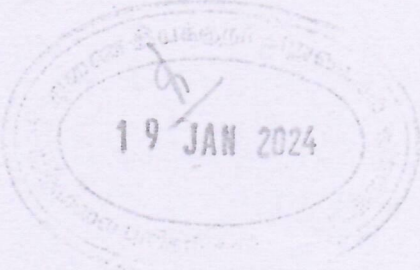
**G Tamilselvan**  
 Addl. Superintendent of Police, Retd,  
 Deputy Group Security Officer,  
 Mobile: 7358006622; Mail id: [g.tamilselvan@tvsmotor.com](mailto:g.tamilselvan@tvsmotor.com)

From

District Collector,  
The Nilgiris.

To

1. The Superintendent of Police,  
The Nilgiris.
2. The District Forest Officer,  
Udhagai Division,  
The Nilgiris.
3. The Deputy Director,  
Mudhumalai Tiger Reserve (Core),  
Udhagamandalam.
4. The Executive Engineer,  
Public Works Department,  
Udhagamandalam.
5. The District Officer,  
Fire and Rescue Services,  
Udhagamandalam.



report  
from,  
Geo. MANE

Re.C2/Pdl/487/2024, Dated: 18.01.2024

Sir,

**Sub:** Permission sought for Landing, Parking and Take off the Helicopter at Chamraj, Korakundah Helipad, The Nilgiris District, Tamil Nadu on **05.02.2024 to 06.02.2024** -Reg.

**Ref:** Letter TVSM/AVN/GEN/03/2024, Dated: 18.01.2024 from Thiru.G.Tamilselvan, Deputy Group Security Officer, TVS Motor Company Chaitanya, No.12, Khader Nawaz Khan Road, Chennai - 600 006.

\*\*\*\*\*

In the reference cited, Thiru.G.Tamilselvan, Deputy Group Security Officer, TVS Motor Company Chaitanya, No.12, Khader Nawaz Khan Road, Chennai has stated that, they have scheduled to operate their Helicopter (VT CSL BELL 429 / any other twin-engine helicopter) at Chamraj Helipad, Korakundah Helipad The Nilgiris District, Tamil Nadu on **05.02.2024 to 06.02.2024**.

The travel schedule of Shri.Sudarshan Srinivasan is given below:-

Date	From	Departure Time	To	Arrival Time
5 <sup>th</sup> Feb 2024	Ganga Helipad Coimbatore	08:00 hrs	Chamraj Estate/ Korakundah	8:30 hrs
5 <sup>th</sup> Feb 2024	Chamraj Estate/ Korakundah	13:30 hrs	Ganga Helipad Coimbatore	14:00 hrs
6 <sup>th</sup> Feb 2024	Ganga Helipad Coimbatore	8:00 hrs	Chamraj Estate/ Korakundah	8:30 hrs
6 <sup>th</sup> Feb 2024	Chamraj Estate/ Korakundah	13:00 hrs	Ganga Helipad Coimbatore	13:30 hrs

I enclose herewith a copy of the letter cited. I request you to send a feasibility report specifically stating whether the permission requested by the applicant can be granted or not. If not, reasons should be mentioned.

**Encl : As above.**

**Sd./-T.Dhanapriya,  
For Collector,  
The Nilgiris.**

**Copy to:**

Thiru.G.Tamilselvan,  
Deputy Group Security Officer,  
TVS Motor Company Chaitanya,  
No.12, Khader Nawaz Khan Road,  
Chennai – 600 006.  
(g.tamilselvan@tvsmotor.com)

/t.c.b.o/

*Sd/-*  
*18/01/2024*  
Huzur Sarishtadar (Magisterial)

*5 Feb*  
*18/01/24*

2/6

**TAMIL NADU FOREST DEPARTMENT**

From  
Tmt. C.Vidhya, I.F.S.,  
Deputy Director,  
Mudumalai Tiger Reserve,  
Udhagamandalam-1.

To  
The District Collector,  
The Nilgiris District,  
Udhagamandalam.

C. No.204/2024/T, dated : 23-01-2024.

Madam,

Sub: Permission sought for landing, parking and take off the Helicopter at Chamraj, Korakundah Helipad, the Nilgiris District, Tamil Nadu on 05.02.2024 to 06.02.2024 – Reg.

Ref: 1) The District Collector, the Nilgiris, Udhagamandalam. Rc.C2/Pdl/487/2024, dated 18.01.2024.  
2) Forest Range Officer, Mukurthi Range, Udhagamandalam. C.No.15/2024, dated 23.01.2024.

\* \* \* \* \*

In the reference 1<sup>st</sup> cited above, the District Collector, the Nilgiris has requested to send a feasibility report for granting permission to Thiru.G.Tamil Selvan, Deputy Group Security Officer, TVS Motor Company, Chaitanya, No.12, Khader Nawaz Khan road, Chennai to operate their helicopter at Chamraj Helipad, Korakundah, the Nilgiris from 05.02.2024 to 06.02.2024. In this regard, I furnish my report as below.

The proposed operation at Korakundah helipad falls outside the protected area of Mukurthi National Park under the management of the under signed. Since the helipad is already exist and falls outside the protected area no objection certificate may be issued to the company subject to compliance of following conditions.

- 1) The guidelines prescribed by the Supreme Court for the helicopter ride in the hills has been reiterated in the order issued by the Hon'ble High Court of Madras in W.P.No.15200/2023 and WMP.No.14710/2023, that flight is prohibited in zones such as National Parks, Core and Buffer areas of Tiger Reserves and Bird Sanctuaries. As such the helicopter should not fly over the Mukurthi National Park which is near by the helipad.
- 2) Due attention to be given to safeguard the environment against the consequences of such operation. In this regard the company should furnish undertaking to protect and preserve environment, nature and wildlife.
- 3) This NOC is only valid on 05.02.2024 and 06.02.2024.

- 4) The helicopter should not operate on commercial venture.
- 5) Any violation will attract the provisions of Wildlife Protection Act, 1972 and Environment Protection Act, 1986 and rules thereon.

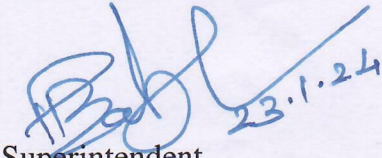
Further, I request that the copy of permission if accorded shall be sent to this office incorporating the above conditions.

Yours faithfully,

Sd/- C. Vidhya,  
Deputy Director,  
Mudumalai Tiger Reserve,  
Udhagamandalam.

Copy submitted to the Conservator of Forests & Field Director, Mudumalai Tiger reserve, Udhagamandalam.

/t.c.b.o/

  
23.1.24  
Superintendent

22/1/24